

SHRI P. KOLANDAIVELU : I am putting the second question. (*Interruptions*)

MR. SPEAKER : That can be discussed later on. He will reply to that.

(*Interruptions*)

MR. SPEAKER : Why are you doing this ? You can give a motion for it. Put the second question.

(*Interruptions*)

THE MINISTER OF DEFENCE (SHRI K.C. PANT) : May I clarify this point ? If my hon. friend withdraws from the House, then the Press will say, he has withdrawn. If the entire Opposition withdraws, then the Press will say, the entire Opposition has withdrawn. That is the difference. (*Interruptions*).

SHRI P. KOLANDAIVELU : My question was, whether the Government are withdrawing the IPKF from Sri Lanka.

MR. SPEAKER : I am satisfied with the answer to the question you put.

(*Interruptions*)

SHRI VISHWANATH PRATAP SINGH : What the Defence Minister has said is like saying that the Congress is still there but all the candidates are losing. (*Interruptions*)

SHRI P. KOLANDAIVELU : My second question is with regard to the Agreement. It is a bilateral agreement between India and Sri Lanka. (*Interruptions*)

MR. SPEAKER : You put the second question.

(*Interruptions*)

MR. SPEAKER : What is that ? Sit down.

(*Interruptions*)

SHRI N.V.N. SOMU : When the Tamil Nadu problem is being discussed, the Prime Minister is leaving.

MR. SPEAKER : Nothing wrong. Sit down.

(*Interruptions*)

MR. SPEAKER : Why are you shouting ? Please take your seat.

(*Interruptions*)

SHRI N.V.N. SOMU : He is showing scant respect to Tamil problem.

MR. SPEAKER : Please take your seat. You put the second question.

SHRI P. KOLANDAIVELU : My second question is....

MR. SPEAKER : The Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

(*English*)

Procedure Adopted by PESB for Selection of Senior Officers in Textiles Units

*1. DR. VENKATESH : Will the PRIME MINISTER be pleased to state :

(a) whether Government have received representations/objections against the procedures adopted by the Public Enterprises Selection Board for selection of senior officers in textile units in public sector ;

(b) if so, the facts thereof ; and

(c) the action proposed to be taken in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). No objections or representations have been received against the procedure adopted by PESB except from two Members of Parliament in respect of the solitary case of the propriety of considering a candidate for the post of Director, British India Corporation, when the Government had already once rejected the proposal to appoint him.

(c) No action to modify the procedure is required as a candidate recommended by PESB and not approved by the Government can be considered again if there is no other suitable candidate.